

Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.167/2012
CA.1766/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company	Dr.Tapati Chakraborty & Ors -Versus- Dev Sahitya Kuthir Pvt.Ltd & Ors		
Under Section	397./398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANJU BHUTERIA, Adv.
2. DEEPA NATH ROY CHOWDHURY, Adv.
3. DRIPTO MAJUMDAR, Adv.
4. MR. R. GHOSH, ADVOCATE
5. MR. M. A. JABBAR, "
6. MRS. SHARMISTHA "
7. MR. N. KHANJOY "

Respondents

D. Majumdar
9/8/17

PETITIONERS

N. Khanjoy
09/08/2017

09-08-2017 – CP No. 167/2012 – CA No.1766/2015 – Dr. Tapati Chakraborty &
Ors. Vs. Dev Sahitya Kuthir Pvt. Ltd. & Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 18-08-2017.

MANORAMA KUMARI
MEMBER(J)